

Oil in Gangetic Basin

2683. SHRI G. Y. KRISHNAN: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Oil and Natural Gas Commission was not seriously concerned over on-shore oil and natural gas exploration during the last decade and especially during the last three years after the discovery of oil in the Bombay High area;

(b) if so, whether there is tremendous potential for oil in Gangetic Basin stretching from Punjab to West Bengal and deep drilling in these areas could be very rewarding; and

(c) if so, the efforts of Government in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Due emphasis has been laid on the on shore exploration programme. In fact, bulk of Commission's efforts in terms of manpower and equipment are directed towards on-shore exploration.

(b) and (c). The exploratory drilling conducted by the ONGC in the Gangetic Basin so far, has not led to any commercial discovery of crude oil or gas. The efforts are, however, being intensified with the help of powerful rigs capable of drilling deeper prospects.

Private and Assisted Sidings on Allahabad Division

2684. SHRI PUNDALIK HARI DANWE: Will the Minister of RAILWAYS be pleased to state:

(a) the details of Private and Assisted Sidings functioning on Allahabad Division of the Northern Railway;

(b) the details of demurrage charges raised against these siding owners during the periods January, 1975 to July, 1977 month-wise and siding-wise separately and the amount of demurrage charges foregone;

(c) the details of demurrage charges, shunting charges and other charges lying outstanding and in how many cases Siding Owners have been given final notice for clearance of outstanding dues; and

(d) what other steps are being taken for speedy clearance of outstanding dues?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) There are 52 Private and Assisted sidings on the Allahabad Division of Northern Railway. Statement indicating the details of these sidings is attached.

(b) to (d). The information is being collected and will be laid on the table of the House.

Statement

S. No.	Name of Siding	Serving Station
1	Allahabad Glass Works	Naini
2	Satna Cement Works	Do.
3	Baidya Nath Ayurved Bhawan Private Ltd.	Do.
4	G.E.C. Siding	Do.
5	Triveni Structural Ltd.	Do.
6	Hindusthan Steel Ltd.	Do.
7	Indian Oil Corporation	Panki

1	2	3
8	Indian Explosives Ltd.	Panki
9	New Thermal Power Siding	Do.
10	Singh Engineering Works	Do.
11	Central Government Food & Storage Godown	Chandari
12	Burmah Shell Oil & Storage and Distributing Co. of India	Bamrauli
13	Glaxo Laboratories	Manzurgarhi
14	U.P. Electric Supply Administration	Mirzapur
15	Power House Siding	Mainpuri
16	Hind Lamp Private Ltd.	Shikohabad
17	Govt. Cement Factory	Churk
18	Shadow Factory Siding (FCI)	Harduaganj
19	Power House Siding A & B	Do.
20	I.O.C. Siding	Subedarganj
21	I.O.C. (Users of Air Force Siding)	Chakeri (Kanpur)
22	Hindustan Aeronautics Ltd.	Do.
23	Singh Engineering Works Ltd.	Kanpur Central Goods Shed
24	Muir Mills Co. Ltd.	Do.
25	Tannery & Footwear Corporation of India (Cooper Allen Branch)	Do.
26	Tanners & Footwear Corp. of India Ltd. (N.W.T. Branch Siding)	Do.
27	Regional Food Controller	Do.
28	India Supplies & Engineering Works Ltd. (Changed to India Thermit Therm Coop. Ltd.)	Do.
29	Elgin Mills No. 1	Do.
30	Umrao Industrial Corpn. Ltd.	Do.
31	Kanpur Rolling Mills	Do.
32	Gamesh Flour Mills	Do.
33	Burmah Shell Oil & Storage & Distributing Co.	Do.
34	J.K. Cotton Manufacturing Co.	Do.
35	Kanpur Sugar Works (Used by Kanpur Textiles)	Do.
36	Kanpur Chemical Works	Do.
37	Kanpur Elec. Supply Administration Siding-A	Do.
38	Kanpur Elec. Supply (River Side Power House)	Do.

1	2	3
39	J.K. Cotton & Spinning	Kanpur Central Goods Shed
40	Kanpur Woollen Mills	Do.
41	Swadeshi Cotton Mills	Do.
42	Elgin Mills No. 2 (Kanpur Cotton Mills)	Do.
43	J.K. Iron & Steel	Do.
44	New Victoria Mills	Do.
45	Laxmi Rattan Cotton Mills	Do.
46	Tata Iron & Steel Co.	Do.
47	Atherton West Co.	Do.
48	Standard Vacuum Oil Co.	Do.
49	J.K. Jute Mills	Do.
50	Hindustan Steel Ltd. (Gwaltoli)	Do.
51	Moti Lal Padampat Udyog Ltd.	Do.
52	Ganges Flour Mills	Do.

Collision of Sangam Express at Khurja

2685. SHRI RUDRA SEN CHAUDHARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Sangam Express collided on 28th October, 1977 at Khurja City on the Northern Railway;

(b) the number of passengers injured and killed together with the number of passengers who were given first aid and were allowed to resume their journey by the same train;

(c) the amount of loss sustained by the Government and compensation paid and/or likely to be paid to the affected persons; and

(d) whether any enquiry has been ordered by the Government to probe the causes of accident and if so, what is the outcome of enquiry and action taken against the officers/officials found responsible for this mishap?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No, the collision was averted.

(b) No one was killed. As a result of sudden braking, however, 12 persons sustained trivial injuries of whom 10 continued their journey after first aid was rendered. The other two persons were sent to the Civil Hospital from where they were discharged after first aid.

(c) There was no damage to railway property.

The question of payment of compensation in such cases does not arise.

(d) According to the finding of the Inquiry Committee, the accident was due to failure of railway staff.

Disciplinary action against the defaulting staff has been initiated.

Issue of Industrial Licences

2686. SHRI O. P. TYAGI: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have been issuing industrial licences to drug manufacturing firms in the past, without specifying capacities;

(b) if so, brief particulars of these licences, names of firms, items of